

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON’BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.12.2017 AT 10.30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CANo.249/252/HDB/2017 |
| NAME OF THE COMPANY | Janaharsa Farm Lands Private Limited & another |
| NAME OF THE PETITIONER(S) | Venkata Rmana Murty Turaga |
| NAME OF THE RESPONDENT(S) | Janaharsha Farm Lands Private Limited & another |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|-------------|---|-----------|
| V. Venkata Rami Reddy Counselor Applicant | | 9542239039 vvr2@vengerassociates.com | VVR |
| | | | |


Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

RoC report is received. Post the case on 03.01.2018 for final hearing


Member (T)


Member (J)